

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 2317**  
ANSWERED ON – 20/03/2025

**INDIANS STRANDED ON THE THAILAND-MYANMAR BORDER**

2317. SHRI SANJAY RAUT

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the urgent steps Government is taking to ensure the safe and immediate return of the 200 Indians stranded on the Thailand-Myanmar border;
- (b) whether the Central Government established diplomatic discussions with Myanmar, Thailand, and China to facilitate their safe passage back to India;
- (c) reasons due to which these Indian nationals ended up in Myanmar's cybercrime centers and the steps Government is taking to regulate overseas job placements and prevent fraudulent recruitment; and
- (d) whether Government will introduce strict laws and monitoring mechanisms for agencies that recruit Indians for overseas jobs to prevent such scams in the future?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) The Government of India has been making sustained efforts to secure the release and repatriation of Indian nationals lured to Myanmar with fake job offers. Recently, the Embassies of India in Myanmar and Thailand coordinated with local authorities to secure the repatriation of 549 Indian nationals who have been brought back in an IAF aircraft from Mae Sot in Thailand on March 10 & March 11, 2025 as part of such continued efforts.

Available information indicates that these Indian nationals were lured by fraudulent overseas job offers issued through unauthorized channels. These individuals were trafficked, often using Thailand as a transit point, and were subsequently taken to locations near the Thailand-Myanmar border, where they were forced to work in cybercrime centers.

Government of India has taken multiple steps to prevent such incidents. It has issued regular advisories cautioning Indian nationals against fraudulent job offers and unauthorized recruiting agents and emphasized the need to verify employment credentials through Indian Missions in the respective countries. Complaints against unregistered or unauthorized agents are referred to State Police for action under relevant laws. Government of India has also enhanced the eMigrate platform, which brings together recruiting agents, foreign employers, and emigrants into a unified digital ecosystem.

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